

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1331(KB)2018
IA(I.B.C)/1197(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JUNE 2024

IN THE MATTER OF	UNION BANK OF INDIA VS M/S. ENFIELDS GEMS & JEWELLERY LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

ORDER

1. None for the Applicant in IA/(IBC)/1197(KB)2024.
2. Therefore, matter stands adjourned to **25.06.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)